

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 6329 /
III-6-5/16 (JJC-59)

Bilaspur, dated 17th May, 2022

Copy of Notification No. F 11-3/2013/1149WCD/50 dated 17/05/2022 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship.*
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) The District & Sessions Judge, Baloda-Bazar/ Bilaspur/ Dhamtari/ Durg/ Jashpur/ Kanker/ Kawardha/ Kondagaon/ Raigarh/ Raipur/ Surajpur/ Surguja ***for information and necessary action.***
- (20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur *for information.*

- (21) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur *for information*.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information*.
- (24) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur ***for information & necessary action***.
- (25) (i) **Ku. Mrinalini Katulkar**, JMFC, Baloda-Bazar (ii) **Ku. Rajeshwari Suryawanshi**, JMFC, Bilaspur
 (iii) **Ms. Seema Pratap Chandra**, JMFC, Dhamtari (iv) **Shri Janardan Khare**, JMFC, Durg
 (v) **Shri Anil Kumar Chauhan**, JMFC, Jashpur (vi) **Shri Shankar Kashyap**, JMFC, Kanker
 (vii) **Smt. Deepti Singh Gaur**, JMFC, Kabirdham (viii) **Shri Bhupesh Kumar Basant**, JMFC, Kondagaon
 (ix) **Ku. Satpreet Kour Chhabra**, JMFC, Raigarh (x) **Smt. Apurva Dangi**, JMFC, Raipur
 (xi) **Shri Vivek Garg**, JMFC, Surajpur (xii) **Ku. Khileshwari Sinha**, JMFC, Ambikapur
for information & compliance.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- (28) Deputy Registrar (Confidential/Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur *for information*.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action*.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.


(ARVIND KUMAR VERMA)
 REGISTRAR GENERAL

17-05-2022

Government of Chhattisgarh
Women and Child Development Department
Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

// Notification //

Nawa Raipur, Atal Nagar, Dated **17/05/2022**

NO. F 11-3/2013/1149WCD/50: In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government, hereby, reconstitutes the Juvenile Justice Boards by notifying Judicial Magistrate First Class mentioned in column (4) as Chairman of Juvenile Justice Board, by including them as Principal Magistrate for the area mentioned in column (3) of the table below, namely:-

TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Baloda-Bazar	Baloda-Bazar	Ku. Mrinalini Katulkar, JMFC, Baloda-Bazar
2	Bilaspur	Bilaspur	Ku. Rajeshwari Suryawanshi, JMFC, Bilaspur
3	Dhamtari	Dhamtari	Ms. Seema Pratap Chandra, JMFC, Dhamtari
4	Durg	Grug	Shri Janardan Khare, JMFC, Durg
5	Jashpur	Jashpur	Shri Anil Kumar Chauhan, JMFC, Jashpur.
6	Kanker	Kanker	Shri Shankar kashyap, JMFC, Kanker
7	Kawardha	Kawardha	Smt. Deepti Singh Gaur, JMFC, Kabirdham
8	Kondagaon	Kondagaon	Shri Bhupesh Kumar Basant, JMFC, Kondagaon
9	Narayanpur	Narayanpur	
10	Raigarh	Raigarh	Ku. Satpreet kaur Chhabra, JMFC, Raigarh
11	Raipur	Raipur	Smt. Apurva Dangi, JMFC, Raipur
12	Surajpur	Surajpur	Shri Vivek Garg, JMFC, JMFC, Surajpur
13	Surguja	Surguja	Ku. Khileswari Sinha, JMFC, JMFC, Ambikapur

Court manager

Op
17/05/22

**By order and in the name of the
Governor of Chhattisgarh,**

(Bhuvnesh Yadav)

Secretary

Govt. of Chhattisgarh

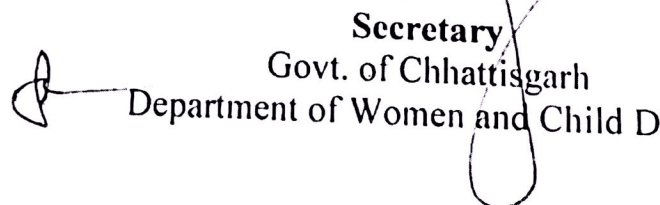
Department of Women and Child Development

Endos. NO. F 11-3/2013/WCD/50

Nava Raipur, Atal Nagar, Dated 17 /05/2022

Copy Forwarded To:

1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur .
2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no.6041 III -6-5/16(JJC-59) Bilaspur, dated 11 May 2022
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur .
4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur.
5. Secretary Govt. of Chhattisgarh, General Administration Department .
6. Honourable District & Session Judge District of Chhattisgarh .
7. Director General of Police, Police Headquarter, Raipur.
8. Divisional Commissioner - All.
9. Director, Directorate of Women and Child Development, Chhattisgarh Raipur .
10. Chairman/Member (All) Shri/Smt./Ku.....
of Juvenile Justice Board/Child Welfare Committee
11. Collector, District All of Chhattisgarh.
12. Dist. Programme Officer/ District Women and Child Development Officer, Department of Women and Child Development, District Chhattisgarh.
13. Superintendent Observation Home/Place of Safety/Special Home
-----for information and necessary action.
14. Deputy Director, Government Press, Nava Raipur Atal Nagar for publication in the Next Gazette.(Ordinary) Dated.....


Secretary
 Govt. of Chhattisgarh
 Department of Women and Child Development